

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 115

512/2023, 1221/2023, 1226/2023, 2616/2023

In

CP(IB) No. 56/Chd/Hry/2019  
(Admitted)

**IN THE MATTER OF:**

SMS Freight Logistic

...Petitioner

Vs.

Foremost International Pvt. Ltd.

...Respondent

**Under Section:** 9 IBC, 2016, 19(2), 21 IBC, 66(1), R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.08.2024.

24.07.2024

Pooja

Sd/-  
Court Officer